

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 34 of 2019**

**IN THE MATTER OF:**

**Mr. S.Rajagopal, R.P.**

**.....Appellant**

**Vs.**

**State Bank of India & Anr.**

**.....Respondents**

**Present :**

**For Appellant: Mr. G.Ananda Selvam, Advocate**

**O R D E R**

**11.03.2019** – Mr. G. Ananda Selvam, Advocate appearing on behalf of the Appellant ('Resolution Professional') sought permission to withdraw the appeal.

We allow the prayer without any liberty to challenge this order.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

ss/sk